

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-52/2006/10751/A

From :- Shri Chatra Bhukhan Gogoi,  
Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Roushan Lal,  
District & Sessions Judge,  
Karbi Anglong.

Dated Guwahati the 5<sup>th</sup> October, 2024.

Sub: **Special Casual leave.**

Ref:- Your letter dtd. 30.10.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **special casual leave on 08.11.2024**. The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

**REGISTRAR (VIGILANCE)**

**Memo No. HC.VII-52/2006/10752/A, dated 5.11.24**

Copy to:

1/ The Project Manager, Gauhati High Court, Guwahati.

**REGISTRAR (VIGILANCE)**

*[Signature]*